

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

113. I.A. 2330/2023

In

C.P.(IB)-1666(MB)/2019

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)

SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **04.04.2024**

NAME OF THE PARTIES: Freight Wings Pvt Ltd

V/s.

Slipcon Engineering Pvt Ltd.

Appearances:

For Liquidator : Adv. Praful Karande i/b. Adv. Amir Arsiwala

SECTION 9 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

I.A. 2330/2023

Ld. Counsel for the liquidator submits that pursuant to order dated 10.10.2023, the additional affidavit dated 20.10.2023 has been filed on 28.10.2023. However, on perusal of the same, it is noted that the notice to Income Tax Department has been sent to the address i.e. The Income Tax Office, Office of the Dy Commissioner of Income Tax, Ayakar Bhavan, Telangkhedi Road, Civil Lines, Nagpur. The liquidator is directed to send notice to the jurisdictional assessing officer of the Income Tax Department with correct circle/ward No. and file revised service affidavit well before the next date of hearing. At his request, list on **09.05.2024**.

Sd/-

CHARANJEET SINGH GULATI
Member (Technical)

---Rajeev---

Sd/-

LAKSHMI GURUNG
Member (Judicial)